

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:83
ANSWERED ON:02.03.2015
JOB LOSS
Paswan Shri Chhedi

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether a number of workers/labourers have been affected and/or rendered unemployed on account of closure of industries/factories;
- (b) if so, the details thereof indicating the number of industries/factories, closed down and workers affected during the last three years and the current year, State/UT-wise;
- (c) whether the Government imparts or proposes to impart short-term training to such workers in order to equip them with skill/expertise enabling them to take up self employment activities;
- (d) if so, the details thereof and the number of workers benefited as a result thereof, State/ UT-wise; and
- (e) the other remedial measures taken by the Government to provide employment to the workers rendered unemployed as a result of closure of industrial units in the country?

Answer

MINISTER OF STATE(IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 83 DUE FOR REPLY ON 02/03/2015 BY SHRI CHHEDI PASWAN, M.P. REGARDING JOB LOSS.

(a) & (b): Yes, Madam. As per the information compiled by the Labour Bureau, the State-wise details of factories/units closed during the last three years and workers affected is at Annexure I.

(C),(d) and (e) Rajiv Gandhi Shramik Kalyan Yojna (RGSKY) provides Unemployment Allowance to insured persons covered under the ESI Act who have been rendered unemployed involuntarily due to the closure of factory/establishment, retrenchment or permanent invalidity of not less than 40% arising out of non-employment injury. This scheme is applicable to an insured person who becomes unemployed on or after 1st April 2005. Unemployment Allowance is payable for maximum period of 12 months (6 months prior to 11.02.2009) during the entire life time of the insured person and will cease to be payable from the date the beneficiary is re-employed. Upto December 2014 a total number of 10,052 insured persons have availed benefit of this Scheme. A skill upgradation programme under RGSKY scheme has also been introduced for the beneficiaries who are in receipt of Unemployment Allowance and desirous of upgrading their skill.

Under the Skill Development Initiative Scheme of this Ministry training is imparted to improve employability of the person. The workers affected due to closure of industry can also avail the benefits under this Scheme.

Available job opportunities are also provided to unemployed persons through the Employment Exchanges under the State Governments.